

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 169 of 2015**

**Dated : 6<sup>th</sup> October, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Earth Solar Pvt. Ltd. .... Appellant(s)**  
**Versus**  
**Punjab State Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Siboney S. Sagar

Counsel for the Respondent (s) : Mr. Sakesh Kumar for R-1  
Mr. Anand K. Ganesan for PSPCL  
Mr. Aditya Grover for PEDAR-3

**ORDER**

Learned counsel appearing for all the three respondents pray for and are granted three weeks time to file their respective counter affidavit/reply and rejoinder, if any, may be filed by the appellant within two weeks thereafter. Appellant is directed to furnish the copy of the Appeal to the respondents counsel.

Post this Appeal for completion of pleadings on **30<sup>th</sup> November, 2015.**

**( T. Munikrishnaiah )**  
**Technical Member**  
rkt

**(Justice Surendra Kumar)**  
**Judicial Member**